NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

: CA/204/2017

PETITION NUMBER

: CP/536/ (IB)/2017

NAME OF THE PETITIONER(S)

: AUTOCAP INDIA PVT LTD

NAME OF THE RESPONDENT(S)

: INFONET ASIA PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

A. DITAMODITARAN

ACCOUNTS OFFICER RITURES

AND COP-CET pm. bof.

ORDER

Counsels representing both the parties are present. Counsel for the respondent stated that the matter is sub judice before the Hon'ble High Court of Madras. Both the counsels prayed for time to make submissions. Put up on 12.02.2018.

od -(S VIJAYARAGHAVAN) Member (Technical)

sd-(K ANANTHA PADMANABHA SWAMY) Member(Judicial)

bc